

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1284
ANSWERED ON:13.08.2013
POST MATRIC SCHOLARSHIP FOR OBC STUDENTS
Kalmadi Shri Suresh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details and the present status of the proposals of the State Government of Maharashtra for reimbursement of the balance amount of Rs. 1130.26 crores, spent by the State on the scholarship of Other Backward Classes (OBC) category students under the 100% Centrally-sponsored scheme for Post-Matric Scholarship for OBC students for which the State has incurred total expenditure of Rs. 1367.13 crores for the financial years 2001-02 to 2011-12;

(b) the reasons for the delay in releasing the reimbursement of the balance amount; and

(c) the time by which the balance amount is likely to be released?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) The Centrally Sponsored Scheme of Post Matric Scholarship to OBC students is fund limited in nature and Central assistance under the Scheme is released to State Governments primarily on the basis of their Notional Allocation (NA) being conveyed to them at the beginning of the financial year, State Governments are expected to send their proposal within the NA and meet their additional requirement out of their own resources. In case, some savings become available to the Ministry towards the end of financial year, additional amounts are also released to States, projecting a higher demand than their Notional Allocation. The Central Assistance released during the last 5 years to Maharashtra under the Post-matric Scholarship Scheme has been substantially higher than State's Notional Allocation which is given below.

(Rs. in Lakh)

Year	Notional Allocation	Funds released
2008-09	1182.08	2307.08
2009-10	1190.00	2587.00
2010-11	1553.00	5677.11
2011-12	4704.00	6125.00
2012-13	5500.00	9072.32

Due to budgetary constraints, it has not been possible to meet the full demand of the State Governments as well as demand for reimbursement of funds for previous years under the scheme.